

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

MUMBAI BENCH, MUMBAI.

1. ORIGINAL APPLICATION NO.188 / 1997.
2. ORIGINAL APPLICATION NO.189 / 1997.
3. ORIGINAL APPLICATION NO.190 / 1997.

Friday, this the 1st day of August, 1997.

Coram: Hon'ble Shri B.S.Hegde, Member(J),
Hon'ble Shri M.R.Kolhatkar, Member(A).

1. S.G.Ghodke,
Pritisangam Society,
Sat Rasta,
Solapur - 413 001. ... (Applicant in OA
No.188/97.)
2. V.K.Jagtap,
230, Modikhana,
AT P.O.
District - 413 001. ... (Applicant in OA
No.189/97.)
3. S.G.Gaikwad,
RB-II/7/167,
Ganesh Hall Colony,
Solapur - 413 001. ... (Applicant in OA
(By Advocate Shri S.P.Kulkarni) No.190/97.)

V/s.

1. Assistant Commercial Manager,
Divisional Railway Manager's
Office, Central Railway,
Solapur - 413 001.
2. Divisional Commercial Manager,
Divisional Railway Manager's Office,
Central Railway,
Solapur - 413 001.
3. Divisional Railway Manager,
DRM's Office,
Central Railway,
Solapur. 413 001. ... Respondents.

(By Advocate Shri V.S.Masurkar)

ORDER

{Per Shri B.S.Hegde, Member(J)}

Heard Shri S.P.Kulkarni, counsel for the
applicant and Shri V.S.Masurkar, counsel for the
respondents.

2. The counsel for the applicant states that
a revocation order was passed by the authority on
24.12.1996 and the same has been modified by the

...2.

higher authorities on 30.12.1996 by modifying the revocation order to the effect that the applicant is continued under suspension. The counsel for the applicant states that the inquiry initiated against the applicant has been completed in May, 1997, but no final order has been passed by the authorities. Further, the applicant has also preferred an appeal against the order dt. 30.12.1996 but the same also has not been disposed of.

3. In the circumstances, we hereby direct the respondents to dispose of the appeal against the continued suspension order, as well as, the final order against the inquiry be passed by the respondents within a period of four months from the date of receipt of this order. No order as to costs.

(M.R.KOLHATKAR)
MEMBER (A)

(B.S.HEGDE)
MEMBER (J).

B.